

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 156 & 248 of 2013**

**Dated : 22<sup>nd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 156 of 2013**

**Simran Wind Project Pvt. Ltd. Ors. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. S.B.Upadhyay, Sr. Adv.  
Mr. Param Kr. Mishra for R-2**

**Appeal No. 248 of 2013**

**IL & FS Renewable Energy Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Rimali Batra**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. Arjun Krishnan for R-2**

**ORDER**

Post these matters for further hearing on **05.05.2014**.

**(Rakesh Nath)**  
**Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**